

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JULY-2016

DATE OF HEARING 04.07.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	949934/05	Opp. No. AMD-200121	M/s. Lall & Sethi, New Delhi V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1174963/05	Opp. No. AMD-176186	M/s. Lall & Sethi, New Delhi V/S M/s. Lexicon Health Care Pvt. Ltd., Jaipur / The Apex Company, Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & I. P.

DATE OF HEARING 05.07.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	918971/30	Opp. No. AMD-711831	M/s. Power Brands (Foods) Pvt. Ltd., Mumbai / M/s. Legasis Partners, Mumbai V/S M/s. Ashoka Traders, Bhilwara / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2472959/35	Opp. No. AMD-831863	M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 07.07.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1579520/16	Opp. No. AMD-740510	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Golden Industries, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	920497/02	Opp. No. AMD-229689	M/s. Asian Paints (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. D. R. Paints, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 11.07.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.		Opp. No. AMD-201085	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/S M/s. Vimal Agro Products Pvt. Ltd., Surat / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Three TM-16 & Main Matter
2.	941118/29	Opp. No. AMD-208000	M/s. Sawle Food Products, Ratnagiri / M/s. Law & Prudence, Mumbai V/S M/s. Vimal Agro Products Pvt. Ltd., Surat / M/s. K. C. Patel & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Three TM-16 & Main Matter

3.		Opp. No. AMD-208064	M/s. Ramdev Exports Pvt. Ltd., Ahmedabad V/S M/s. Vimal Agro Products Pvt. Ltd., Surat / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Three TM-16 & Main Matter
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DATE OF HEARING 12.07.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	882734/30	Opp. No. AMD-207474	M/s. Anand & Anand, New Delhi V/S M/s. Vireshwar Fine Rice Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	947837/34	Opp. No. AMD-250666	M/s. Anand & Anand, New Delhi V/S Daheben Jashbhai Patel, Surat / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 13.07.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	955420/05	Opp. No. AMD-200022	M/s. Kayser & Co., Mumbai V/S M/s. Bruken Life Care, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on under Rule -52

2.	820216/05	Opp. No. AMD-238309	M/s. Kayser & Co., Mumbai V/S M/s. Vijay Pharmaceutical Work, Sikar / M/s. Madamser & Co., New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Hydraulic Co., Ahmedabad V/S M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
4.	992974/28	Opp. No. AMD-231878	Mr. Mukesh Kumar Khatod, Nagada V/S M/s. AVS Sales (India) Private Limited, Surat / M/s. J. T. Trivedi & Associates, Ahmedabad	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	720852/30	Opp. No. AMD-241642	Mr. Shah Kanubhai Bhailalbhai, Karjan / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	720853/30	Opp. No. AMD-241877	Mr. Shah Kanubhai Bhailalbhai, Karjan / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	720854/30	Opp. No. AMD-258288	Mr. Shah Kanubhai Bhailalbhai, Karjan / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Capital Tea Depot, Sabarkantha / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 18.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2418989/32	Opp. No. AMD-837782	M/s. Dugar Consumer Products Pvt. Ltd., Guwahati / M/s. Loyal Registration Services, Noida	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
2.	2418988/30	Opp. No. AMD-837781	M/s. Dugar Consumer Products Pvt. Ltd., Guwahati / M/s. Loyal Registration Services, Noida	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 19.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2260654/05	Opp. No. AMD-803274	M/s. Vishwanath & Global Attorneys, Hyderabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
2.	1943192/05	Opp. No. AMD-788650	Mrs. Monica Seth W/O Sh. Vijay Seth, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing TM-06
3.	1970378/17	Opp. No. AMD-799839	M/s. Kansal Pipes, New Delhi / M/s. S. Singh & Associates, Delhi	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing TM-05

4.	2247489/22	Opp. No. AMD-802062	M/s. Naval Kishores Somani S/O. Sh. Hari Ramji Somani, Jaipur / Mr. Sushant Singh, New Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing TM-05
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DATE OF HEARING 20.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	933215/24	Opp. No. AMD-229693	M/s. Mukesh Textile Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Mukesh Silk Mills, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	945006/12	Opp. No. AMD-186986	M/s. G. S. Auto International Ltd., Ludhiana / M/s. Madamser & Co., New Delhi V/S M/s. N. Poddar & Company, Jaipur / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1957608/05	Opp. No. AMD-801618	M/s. Laxmi Energy & Foods Ltd., Chandigarh / Mr. Lalji Advocates, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
2.	1957613/30	Opp. No. AMD-801617	M/s. Laxmi Energy & Foods Ltd., Chandigarh / Mr. Lalji Advocates, Delhi	11:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 25.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	892498/12	Opp. No. AMD-212506	M/s. Guru Nanak Machinery Works, Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. S. K. Traders, Rajkot / M/s. Indus, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	689719/17	Opp. No. AMD-718203	M/s. Emani Limited, Kolkata / M/s. Daswani & Daswani, Kolkata V/S M/s. Himani Plastics, Ahmedabad / M/s. Indus, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	925475/34	Opp. No. AMD-230179	M/s. H. I. Tamboli & Co., Satara / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Urmin Products Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1985340/16	Opp. No. AMD-801239	M/s. Pratiyogita Darpan, Agra / Mr. P. K. Arora (Advocate) Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 27.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	929591/03	Opp. No. AMD-233846	M/s. SFP Sons (India) Pvt. Ltd., Chennai / Mr. Man Mohan Singh, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	929590/03	Opp. No. AMD-233709	M/s. SFP Sons (India) Pvt. Ltd., Chennai / Mr. Man Mohan Singh, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.07.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	954205/05	Opp. No. AMD-195518	M/s. Glenmark Pharmaceuticals Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1999464/35	Opp. No. AMD-801035	M/s. National Textile Corporation Limited, New Delhi / M/s. Taj Trade Mark Pvt. Ltd., Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
